## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 24/10/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

**PETITION NUMBER** 

: TCP/42/2016

NAME OF THE PETITIONER(S)

: G. Sethuraman

NAME OF THE RESPONDENT(S)

: Spinco Special Instruments Consortium Pvt. Ltd & 3 Others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

**DESIGNATION** 

**SIGNATURE** 

REPRESENTATION BY WHOM

G. POONICUHRAN

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Caursel fo R2 2 R3

## **ORDER**

Counsel representing both the parties are present. Counsel for respondents made his submissions in part. For continuation of the same, time is extended at request. Put up on 09.11.2017 at 10.30 A.M.

> K Anantha Padmanabha Swamy Member (Judicial)

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